

BULLETIN NO. 1

Monday, the 9th March, 2015

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Monday, the 9th March, 2015 from 3.47 P.M. to 4.27 P.M.)

I. GOVERNOR'S ADDRESS

The Speaker in pursuance of Rule 18 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, reported that the Governor was pleased to address the Haryana Legislative Assembly today, the 9th March, 2015 at 2.00 PM, under Article 176 (I) of the Constitution of India.

A copy of the Address was laid on the Table of the House.

II. OBITUARY REFERENCES

The Chief Minister made references to the deaths of the late:-

1. Shri Hukam Singh, former Chief Minister of Haryana
2. Chaudhary Sultan Singh, former Governor of Tripura
3. Smt. Parsanni Devi, former Minister of Haryana
4. Shri Manphool Singh, former Member of Joint Punjab Legislative Assembly
5. Freedom Fighters of Haryana.
6. Martyrs of Haryana
7. Train Mishap
8. Others.

The Chief Minister also added the name of Ch. Puran Singh Dalal, Freedom Fighter of Haryana and Pt. Phool Chand Suman, son of maternal uncle of Smt. Sushma Sawaraj, Foreign Affairs Minister and spoke for 10 minutes.

Shri Jaswinder Singh Sandhu, a member from the Indian National Lok Dal spoke for 8 minutes. He made a suggestion and agreed to that, the name of Mrs. Vidhya Devi sister-in-law of Shri Makhan Lal, M.L.A. was also added in the above-said list.

Smt. Kiran Chaudhary, Leader of the Congress Legislature Party spoke for 8 minutes.

Shri Kuldeep Bishnoi, a member from the Haryana Janhit Congress (B.L.) spoke for a while.

Prof. Ram Bilas Sharma, Education Minister spoke for 5 minutes. He made a suggestion and agreed to that, the name of Mrs. Dhanpati, mother of Shri Phool Singh Kheri, Ex. M.L.A. was also added in the above-said list.

Shri Tek Chand Sharma, a member from the Bahujan Samaj Party spoke for a while.

The Speaker also associated himself with the sentiments expressed in the House and spoke for 3 minutes.

It was decided to send messages of condolence to the bereaved families.

The House stood in silence for two minutes as a mark of respect to the memory of the deceased.

III. INTRODUCTION AND WELCOME OF ADVOCATE GENERAL, HARYANA

On a suggestion made by Sh. Karan Singh Dalal, a member from the Indian National Congress Party, the Education Minister introduced Sh. Baldev Mahajan, Advocate General of Haryana, in the House.

Smt. Kiran Chaudhary, Leader of the Congress Legislature Party welcomed him in the House.

IV. ADJOURNMENT OF SITTING

The Speaker, with the sense of the House and keeping in view the feelings expressed by the Members, adjourned the sitting of the House for the day as a mark of respect to the memory of late Ch. Hukam Singh, former Chief Minister of Haryana and announced that the remaining business in the list of the business for today will be taken up on Tuesday, the 10th March, 2015.

The Sabha then adjourned till 10.00 A.M. on Tuesday the 10th March, 2015.

CHANDIGARH
the 9th March, 2015.

SECRETARY